

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

53.

COMP.APPL-206(MB)2023
IN CP/1423(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Hydrocarbons Industries Limited

Vs

Ashish Nawade

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Mahesh Athvale, Ld. Counsel for the Applicant in COMP.APPL-206(MB)2023 present. Mr. Sarthak Utangale, Ld. Counsel for the Respondent in COMP.APPL-206(MB)2023 present.
2. RoC is directed to expedite the issue of form SH-8.
3. List this matter for hearing on **12.12.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)